

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.240- IA/276(AHM)2023  
ITEM No.241-IA/355(AHM)2023  
in  
**CP(IB)/208(AHM)2021**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Kirtida silk Mills Proprietor Rameshwar Textile Mills Ltd  
V/s  
Bindal Fashion Pvt Ltd

.....**Applicant**

.....**Respondent**

**Order delivered on: 10/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Vivek Zalawadia, Ld. PCA for Mr. Hiten Parekh  
For the Respondent : Mr. Ashish Doshi, PCA for SM

**ORDER**

**IA/276(AHM)2023& IA/355(AHM)2023**

Ld. Counsel for the applicant is directed to take necessary steps for substitution.

List for further consideration on. 16.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**